

SPECIAL BENCH

ITEM NO.103

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CP (IB) No.419/ALD/2018

CORAM:

- 1. SHRI MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 19th July, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	ANSAL PROPERTIES & INFRASTRUCTURE LTD V/S JAIGANPATI INFRAPROJECTS PVT LTD
UNDER SECTION	9 IBC

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

NONE : *For the Operational Creditor*
Sh. Amit Gupta, PCS : *For the Corporate Debtor*

ORDER

There is no representation on behalf of the Operational Creditor today. However, Ld. Authorized Representative for the Corporate Debtor is present through VC.

- 1.** This is a part heard matter and also this being a Special Bench, at the request of the learned authorized representative representing the Corporate Debtor, the matter is adjourned for further hearing on 7th August, 2024 before the Regular Bench.

-Sd-
(Ashish Verma)
Member (Technical)

-Sd-
(Manni Sankariah Shanmuga Sundaram)
Member (Judicial)

19th July, 2024

*Kavya Prakash Srivastava
(Stenographer)*